

## **Form CIRP-6**

(to be filed with the Board within 7 days of the occurrence of event)

This Form is filed for intimation

I. Filing of application in respect of:	N/A
a. Preferential transaction	N/A
b. Undervalued transaction	N/A
c. Extortionate transaction	N/A
d. Fraudulent Transaction	N/A
II. Raising of Interim Finance	N/A
III. Insolvency resolution process for guarantors	N/A
IV. Extension of period of CIRP	Yes
V. Exclusion of period of CIRP	N/A
VI. Premature closure of CIRP (appeal, settlement, withdrawal etc.)	N/A
VII. Request for liquidation before completion of CIRP	N/A
VIII. Non implementation of resolution plan as approved by AA	N/A

### A. Corporate Debtor

1. Name of the Corporate Debtor	GAYATRI PROJECTS LIMITED
2. CIN/LLPIN of Corporate Debtor	L99999TG1989PLC057289
3. Process Number	1

### IV. (a) Extension of period of CIRP

Date of filing application of preferential transactions	Due date of Form	Delay in submission of Form	Reasons for delay
22/05/2023	29/05/2023	N/A	

1. Number of times applied for extension of CIRP period

S.No.	Date of meeting of CoC	Date of filing of application	Application/ Petition No.	Extension applied (No. of days)	Extension granted (No. of days)	Date of order passed
1	27/04/2023	14/04/2023	IA (IBC)/815/2023	90	90	22/05/2023

2. Number of days taken to pass the resolution by CoC, for seeking extension of CIRP

11

3. Number of days taken to file the application with AA

2

4. Number of days taken for the order of NCLT

8

5. Whether any period excluded from CIRP period by any Authority? If yes – Authority and new date of closure of CIRP

No

**Declaration:**

I, having IP registration number , was appointed as an Insolvency Resolution Professional/ Resolution Professional vide NCLT order, dated **15/11/2022** in application number **CP/IB/308/2022** dated **17/10/2022**, under section 16/22 of the Insolvency and Bankruptcy Code, 2016.

I declare that the contents of this form are true and correct to the best of my knowledge and belief, and nothing material has been concealed therefrom.

**IP registration number -**

**Date -** 5/27/23

**Place -** Hyderabad